

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
DEE PLONE POLYSTER PVT LTD**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	DEE PLONE POLYSTER PVT LTD
2.	Date of incorporation of corporate debtor	07.01.1994
3.	Authority under which corporate debtor is incorporated / registered	ROC Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17100MH1994PTC075953
5.	Address of the registered office and principal office (if any) of corporate debtor	Floor - 1, 10/12, Budharji B Building, Vithoba Lane, Vitthalwadi, Kalbadevi, Mumbai, Maharashtra- 400002
6.	Insolvency commencement date in respect of corporate debtor	02.09.2025
7.	Estimated date of closure of insolvency resolution process	01.03.2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Anuj Bajpai IBBI Registration Number: IBBI/IPA-001/IP-P00311/2017-2018/10575
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 708, Raheja Centre, Nariman Point, Mumbai City, Maharashtra-400021 Email: anuj19603@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address for correspondence: C/o Resurgent Resolution Professionals LLP (IPE) 602, 6th Floor, Central Plaza, 166 CST Road, Kolivery Village, Santacruz (East), Mumbai-400098. Email Id (Process specific): cirpdeeplone@gmail.com
11.	Last date for submission of claims	16.09.2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a. https://ibbi.gov.in/en/home/downloads b. NA

Notice is hereby given that the National Company Law Tribunal Bench-II, Mumbai, has ordered the commencement of a corporate insolvency resolution process of the M/s DEE PLONE POLYSTER PVT LTD on 02nd September 2025.

The creditors of M/s DEE PLONE POLYSTER PVT LTD are hereby called upon to submit their claims with proof on or before 16th September 2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only at the address mentioned against entry No. 10. All other creditors may submit the claims with proof in person, by post or by electronic means address mentioned against entry No. 10.



Submission of false or misleading proofs of claim shall attract penalties.



Mr. Anuj Bajpai

Interim Resolution Professional

In the Matter of DEE PLONE POLYSTER PVT LTD

Registration Number: IBBI/IFA-001/IP-P00311/2017-2018/10575

AFA Number: AA1/10575/02/311225/107528

AFA Valid Upto: 31.12.2025

Date: 03.09.2025

Place: Mumbai

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